

MINUTES OF NORMS COMMITTEE (NC-7) OF
PLASTIC & RUBBER PRODUCTS'
MEETING NO.15/AM19
(HELD ON 28.08.2018)
UNDER THE CHAIRMANSHIP OF
SHRI S.B.S. REDDY, ADDL. DGFT

Meeting No. 15/87-NC-7/2018 of NORMS COMMITTEE (NC-7) dealing with 'Chapter 39 and 40 of ITC (HS) Code' held on 28.08.2018, under the Chairmanship of Shri S.B.S. Reddy, Addl. DGFT, Directorate General of Foreign Trade, Department of Commerce, Udyog Bhawan, New Delhi-110011.
Following officers attended the Meeting:

- 1) Shri Nand Lal, Consultant, DIPP
- 2) Shri Shaish Kumar, Technical Expert (Consultant), DGFT
- 3) Shri D.N. Mathur, Technical Expert (Consultant), DGFT
- 4) Shri Dilip Kumar, DDG
- 5) Shri Ashok Chander Bhatt, FTDO

2. Following are the **decisions of the Norms Committee** after deliberation and RA concerned shall take consequential action as per Foreign Trade Policy/Procedures:

MANUAL CASES

Case No. A-72	M/s Zenith Industrial Rubber Products Pvt. Ltd.	HQ F. No. 01/87/050/00151/AM18/DES-VII	Status: Deferred
NC No.:15/AM19 Dated: 28.08.2018	Adv. Lic. No. and Date 0310814057dt.19.06.2017	RA F. No. 03/95/040/00226/AM18	

Subject: Rectification/Amendment in Norms approved by NC Meeting No.7/AM19 held on 05.06.2018.

Decision: The committee considered the request of the firm and decided to refer the matter to DIPP

Case No. A-73	M/s. ATG Tires Pvt. Ltd.	HQ F. No. 01/87/162/00001/AM19/DES-VII	Status: Deferred
NC No.:15/AM19 Dated: 28.08.2018	Ref. No. KA SEZ/100% EOU/II/02/2013-14/4016		

Request: Fixation of Standard Input-Output Norms (SION)-Automobile Tyres-off-Highway Tyre

Decision: The committee considered the case as per agenda and decided to refer the matter to DIPP

Dilip Kumar

दिलीप कुमार/DILIP KUMAR
उप महानिदेशक विदेश व्यापार/Dy. DGFT
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Case No. A-74	The Plastics Export Promotion Council	HQ F. No. 01/87/162/00002/AM19/DES-VII	Status: Deferred
NC No.:15/AM19 Dated: 28.08.2018	Ref. No. Plexh/letter/1165		

Request: SION Norms, request of increase of wastage for different varieties of FIBC's

Decision: The committee considered the case as per agenda and decided to call for from the council the following information:-

- Production Consumption Data for all type of Bags separately indicating recyclable wastage.
- Chartered Engineer Certified data for baffle bags and food grade bags.

Case No. A-75	M/s Kanam Latex Industries Pvt. Ltd., (EOU) Kottayam	HQ F. No. 01/87/162/00003/AM19/DES-VII	Status: Deferred
NC No.:15/AM19 Dated: 28.08.2018	Ref. No. Plexh/letter/1165		

Request: Fixation of Standard Input-Output Norms (SION).

Decision: The committee considered the case as per agenda and decided to refer the matter to DIPP

Case No. A-76	M/s Jain Irrigation Systems Ltd., Mumbai	HQ F. No. 01/87/162/00127/AM15/DES-VII	Status: Deferred
NC No.:15/AM19 Dated: 28.08.2018	Adv. Lic. No. and Date 0310483881 dated 26.08.2008	RA F. No. 03/83/040/00298/AM09	

Subject: Request for review of fixation of input output norms on Adhoc basis against Advance Authorization No. 0310483881 dated 26.08.2008.

Decision: The committee considered the case as per agenda and decided to refer the matter to Technical Expert(Consultant){SK}

Case No. A-77	M/s Kohinoor Reclamations, Jalandhar	HQ F. No. 01/87/50/143/AM16/DES-VII	Status: Approved
NC No.:15/AM19 Dated: 28.08.2018	Adv. Lic. No. and Date 3010103514 dated 08.06.2014	RA F. No. 30/24/040/00011/AM16	

Subject: Reconsideration of ratification of Norms in respect of Advance Authorization No. 3010103514 dated 08.06.2014 for the export product – "Reclaim Rubber".

Decision: Based on the recommendation dated 27.08.2018 of DIPP, the committee decided to approve following adhoc-norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Reclaim Rubber	8,00,000 kg	1. Used tyres with one cut in 2 or 3 pcs. subject to Condition as imposed by MOEF&CC in their NOC	0.90 kg
		2. Rubber Processing Oil	0.04 kg
		3. Reclaiming Agent	0.0105 kg

Dilip Kumar

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		4. Pine Tar	0.05 kg
		5. Gum Rosin	0.025 kg
		6. Coal Tar	0.07 kg
RA may take consequential action as per Policy / Procedures			

Case No. A-78	M/s Kohinoor Reclamations, Jalandhar	HQ F. No. 01/87/50/217/AM15/DES-VII	Status: Approved
NC No.:15/AM19 Dated: 28.08.2018	Adv. Lic. No. and Date 3010103133 dated 04.09.2014	RA F. No. 30/24/040/00017/AM15	

Subject: Reconsideration of ratification of Norms in respect of Advance Authorization No. 3010103133 dated 04.09.2014 for the export product – “Reclaim Rubber from Used Tyres”.

Decision: Based on the recommendation dated 27.08.2018 of DIPP, the committee decided to approve following adhoc-norms:

on: Based on the recommendation dated 27.08.2018 of _____,

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Reclaimed Rubber from Used Tyres	1100000 Kg	1.Used Scrap tyres with minimum one cut in bead wire	990000 kg
		2. Reclaiming Agent	11550 Kg
		3. Rubber Processing Oil	33500 Kg
		4. Pine Tar	55000 Kg
		5. Gum Rosin	27500 Kg
		6. Coal Tar	82,500 Kg
RA may take consequential action as per Policy / Procedures			

Case No. A-79	M/s Kohinoor Reclamations, Jalandhar	HQ F. No. 01/87/50/441/AM13/DES-VII	Status: Approved
NC No.:15/AM19 Dated: 28.08.2018	Adv. Lic. No. and Date 3010091871 dated 14.02.2013	RA F. No. 30/24/040/00050/AM13	

Subject: Reconsideration of ratification of Norms in respect of Advance Authorization No. 3010091871 dated 14.02.2013 for the export product – “Reclaim Rubber from Used Tyres”.

Decision: Based on the recommendation dated 27.08.2018 of DIPP, the committee decided to approve following adhoc-norms:

n: Based on the recommendation dated 27.06.2015

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Reclaimed Rubber from Used Tyres	1 kg	1.Used Scrap tyres with minimum one cut in bead wire	900 gram
		2. Reclaiming Agent	10.5 gram
		3. Rubber Processing Oil	30.5 gram
		4. Pine Tar	50 gram
		5. Gum Rosin	25 gram
		6. Coal Tar	75 gram
RA may take consequential action as per Policy / Procedures			

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Case No. A-80	M/s Eastman Reclamations, Jalandhar	HQ F. No. 01/87/50/146/AM15/DES-VII	Status: Approved
NC No.:15/AM19 Dated: 28.08.2018	Adv. Lic. No. and Date 3010103032 dated 18.07.2014	RA F. No. 30/24/040/00018/AM15	

Subject: Reconsideration of ratification of Norms in respect of Advance Authorization No. 3010103032 dated 18.07.2014 for the export product – “Reclaim Rubber from Used Tyres”.

Decision: Based on the recommendation dated 27.08.2018 of DIPP, the committee decided to approve following adhoc-norms:

n: Based on the recommendation dated 27.08.2019

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Reclaim Rubber from Used Tyres	5,50,000 kg	1. Used Scrap tyres with one cut in bead wire	4,95,000 kg
		2. Rubber Processing Oil	16,775 kg
		3. Reclaiming Agent	5,775 kg
RA may take consequential action as per Policy / Procedures			

Case No. A-81	M/s Eastman Reclamations, Jalandhar	HQ F. No. 01/87/50/184/AM13/DES-VII	Status: Approved
NC No.:15/AM19 Dated: 28.08.2018	Adv. Lic. No. and Date 3010087078 dated 26.06.2012	RA F. No. 30/24/040/00013/AM13	

Subject: Reconsideration of ratification of Norms in respect of Advance Authorization No. 301008707 dated 26.06.2012 for the export product – “Reclaim Rubber”.

Decision: Based on the recommendation dated 27.08.2018 of DIPP, the committee decided to approve following adhoc-norms:

n: Based on the recommendation dated 27.08.2019

EXPORT ITEM	QTY	IMPORT ITEM	QTY
1. Reclaim Rubber from Used Tyres	1 kg	1. Used Scrap Tyres with minimum one cut in bead wire	900 gram
		2. Rubber Processing Oil	30.5 gram
		3. Reclaiming Agent	10.5 gram
2. Reclaim Rubber from Natural / Butyl Tubes	1 kg	1. Natural / Butyl Tubes with minimum one cut	1.00 kg
		2. Rubber Processing Oil	30.5 gram
		3. Reclaiming Agent	10.5 gram
RA may take consequential action as per Policy / Procedures			

Case No. A-82	M/s J.J. Plastalloy Pvt. Ltd.	HQ F. No. 01/87/050/00213/AM17/DES-VII	Status: Approved
NC No.:15/AM19 Dated: 28.08.2018	—	—	

Subject: Request for delete the condition imposed in their Export items by Norms Committee.

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Decision: Based on the examination of Shipping Bills of firm by DIPP, committee decided to remove the condition imposed in Export Item in respect of following applications of M/s J.J. Plastalloy Pvt. Ltd., Varanasi received from RA, Varanasi for fixation of adhoc norms and details of Export Item may now read as mentioned in column 6 of the table with the condition that it is only for regularization these authorizations. This is one time waiver and should not be quoted as precedent:-

1	2	3	4	5	6
Sl. No.	Advance Auth. No.	Dated	RA F.No.	Details of Export Item as fixed by Norms Committee Earlier	Details of Export Item to be read now
1.	1510021433	07.03.2014	15/24/040/00013/AM14	Polypropylene Compound (Containing 32 ± 1% Polypropylene and 68 ± 1% Calcium Carbonate)	PP Compound Polypropylene Compound
2.	1510022050	20.04.2015	15/24/040/00001/AM16	FILLER MASTER BATCH containing minimum 60 MT LLDPE	Filler Master Batch
3.	1510022068	04.07.2015	15/24/040/00010/AM16	FILLER MASTER BATCH (PE BASED) containing minimum LLDPE 24 MT and Polypropylene Copolymers 24 MT	Filler Master Batch (PE BASED)
4.	1510022071	28.07.2015	15/24/040/00009/AM16	Filler Master Batch containing minimum 125 MT Polypropylene including both variety	Filler Master Batch
5.	1510022072	30.07.2015	15/24/040/00012/AM16	Filler Master Batch containing minimum 150 MT Polypropylene including both variety	Filler Master Batch
6.	1510022077	01.10.2015	15/24/040/00015/AM16	FILLER MASTER BATCH (PE BASED) (Containing minimum LLDPE 48 MT & Polypropylene 48 MT)	Filler Master Batch (PE BASED)
7.	1510022094	30.03.2016	15/21/040/00024/AM16	FILLER MASTER BATCH Containing minimum 155 MT LLDPE	Filler Master Batch
8.	1510022103	20.06.2016	15/24/040/00002/AM17	Filler Master Batch containing minimum 150 MT of Liner Low Density Polyethylene	Filler Master Batch

RA may take consequential action as per Policy / Procedures

ONLINE CASES

1	Case No.:9/21/87-ALC1/2014	Party Name: SANKHLA INDUSTRIES,	Meet No/Date:15/87-ALC1/2018 28.08.2018	Status: Deferred
	HQ File :01/87/050/00162/AM15/	RLA File :07/24/040/00011/AM15/	Lic.No/Date:0710105260 20.06.2014	
	Decision : The Committee observed that firm has not replied to DL issued to them and decided that a final reminder may be issued to the firm by post.			
2	Case No.:9/42/87-ALC1/2014	Party Name: MRC ICLEAN SYSTEMS PRIVATE LIMITED	Meet No/Date:15/87-ALC1/2018 28.08.2018	Status: Deferred
	HQ File :01/87/050/00350/AM15/	RLA File :09/24/040/00439/AM15/	Lic.No/Date:0910061249 17.11.2014	
	Decision : The Committee observed that firm has not replied to DL issued to them and decided that a final reminder may be issued to the firm by post.			
3	Case No.:6/20/87-ALC1/2015	Party Name: WACKER METROARK CHEMICALS PVT LTD.	Meet No/Date:15/87-ALC1/2018 28.08.2018	Status: Deferred

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HQ File :01/87/050/00250/AM16/ RLA File :02/24/040/00120/AM16/ Lic.No/Date:0210206166
18.09.2015

Decision : The Committee considered the case as per agenda and decided to give Personal Hearing to the firm with technical and production persons who are well versed with the case.

Case No.:13/8/87-ALC1/2016 Party Name: D. R. COATS INK & RESINS PVT. LTD. Meet No/Date:15/87-ALC1/2018 28.08.2018 Status: Approved

HQ File :01/87/050/00125/AM17/ RLA File :03/94/040/00871/AM16/ Lic.No/Date:0310803607 29.03.2016

Decision : Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. 01/87/050/00125/AM17, the Committee decided to approve following ad-hoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
CYCLO ALIPHATIC AMINE MODIFIED HARDNER	1Kg	ISO PHORON DI AMINE BASIC AMINE	0.592Kg
		BENZYL ALCOHOL. AROMATIC ALCOHOL	0.382Kg

RA may take consequential action as per Policy / Procedures

Case No.:60/8/87-ALC1/2016 Party Name: VISION PRODUCTS (P) LTD Meet No/Date:15/87-ALC1/2018 28.08.2018 Status: Approved

HQ File :01/87/050/00172/AM17/ RLA File :34/24/040/00302/AM16/ Lic.No/Date:3410042073 15.04.2016

Decision : Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. 01/87/050/00172/AM17, the Committee decided to approve following ad-hoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
POLYESTER RESIN SOLUTION (65+/-1% RESIN CONTENT) VOY8152 B	100Kg	Neo Pentyl Glycol	31.65Kg
		Phthalic Anhydride	28.46Kg
		Adipic Acid	13.83Kg
		C-9 Solvent	34.07Kg

RA may take consequential action as per Policy / Procedures

Case No.:61/8/87-ALC1/2016 Party Name: VISION PRODUCTS (P) LTD Meet No/Date:15/87-ALC1/2018 28.08.2018 Status: Approved

HQ File :01/87/050/00173/AM17/ RLA File :34/24/040/00304/AM16/ Lic.No/Date:3410042072 15.04.2016

Decision : Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. 01/87/050/00173/AM17, the Committee decided to approve following ad-hoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
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POLYESTER RESIN SOLUTION (65+/-1% RESIN CONTENT) VOY8239	100Kg	Neo Pentyl Glycol	20.27Kg
		Phthalic Anhydride	29.93Kg
		Adipic Acid	24.00Kg
		C-9 Solvent	34.00Kg
RA may take consequential action as per Policy / Procedures			

Case No.:62/8/87-ALC1/2016	Party Name: VISION PRODUCTS (P) LTD	Meet No/Date:15/87- ALC1/2018 28.08.2018	Status: Approved
HQ File :01/87/050/00174/AM17/	RLA File :34/24/040/00305/AM16/	Lic.No/Date:3410042071 15.04.2016	
Decision : Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. 01/87/050/00174/AM17, the Committee decided to approve following ad-hoc norms:			

050/00174/AM17, the Committee decided to approve following

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Alkyd Resin-VLK 2070 (70%)	100Kg	Pentaerythritol	18.30Kg
		Phthalic Anhydride	27.07Kg
RA may take consequential action as per Policy / Procedures			

Case No.:16/11/87-ALC1/2016	Party Name: G+H LIZ INDIA PRIVATE LIMITED	Meet No/Date:15/87- ALC1/2018 28.08.2018	Status: Approved
HQ File :01/87/050/00254/AM17/	RLA File :03/94/040/00023/AM17/	Lic.No/Date:0310804161 25.04.2016	
Decision : The committee heard the representative of the firm Shri Abhishek Khosla, AGM during the Personal Hearing and based on the examination of written submissions of the firm by DIPP, Committee decided to approve ad-hoc norms as applied by the firm.			
RA may take consequential action as per Policy / Procedures			

Case No.:1/8/87-ALC1/2016	Party Name: WACKER METROARK CHEMICALS PVT LTD	Meet No/Date:15/87- ALC1/2018 28.08.2018	Status: Deferred
HQ File :01/87/050/00113/AM17/	RLA File :02/24/040/00022/AM17/	Lic.No/Date:0210206703 19.05.2016	
Decision : The Committee considered the case as per agenda and decided to give Personal Hearing to the firm with technical and production persons who are well versed with the subject matter.			

Case No.:2/8/87-ALC1/2016	Party Name: WACKER METROARK CHEMICALS PVT LTD	Meet No/Date:15/87- ALC1/2018 28.08.2018	Status: Deferred
HQ File :01/87/050/00114/AM17/	RLA File :02/24/040/00024/AM17/	Lic.No/Date:0210206704 19.05.2016	
Decision : The Committee considered the case as per agenda and decided to give Personal Hearing to the firm with technical and production persons who are well versed with the subject matter.			

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11	Case No.:52/8/87-ALC1/2016	Party Name: KOHINOOR RUBBERS	Meet No/Date:15/87-ALC1/2018 28.08.2018	Status: Deferred
	HQ File :01/87/050/00164/AM17/	RLA File :09/24/040/00611/AM16/	Lic.No/Date:0910063794 15.06.2016	
Decision : The Committee observed that firm has not replied to DL issued to them and decided that a final reminder may be issued to the firm by post.				

12	Case No.:2/13/87-ALC1/2016	Party Name: WACKER METROARK CHEMICALS PVT LTD	Meet No/Date:15/87-ALC1/2018 28.08.2018	Status: Deferred
	HQ File :01/87/050/00277/AM17/	RLA File :02/24/040/00064/AM17/	Lic.No/Date:0210206799 30.06.2016	
Decision : The Committee considered the case as per agenda and decided to give Personal Hearing to the firm with technical and production persons who are well versed with the subject matter.				

technical and production persons who are

Case No.:39/13/87-ALC1/2016	Party Name: WELSET PLAST EXTRUSIONS PVT.LTD.	Meet No/Date:15/87-ALC1/2018 28.08.2018	Status: Approved
HQ File :01/87/050/00314/AM17/	RLA File :03/95/040/00346/AM17/	Lic.No/Date:0310806720 29.07.2016	

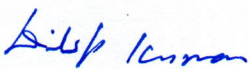
Decision : The committee considered the case as per agenda and decided to approve following adh-hoc norms :

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PVC COMPOUND COMMERCIAL GRADE Net Content Per 1 Kg : PVC Resin 0.150 Kg, Plasticizer (DOP) 0.090Kg, Antimony Trioxide 0.740 Kg, Stabilizer 0.020 Kg	40000 Kg	PVC Resin	6120 Kg
		Plasticizer (DOP)	3672 Kg
		Antimony Trioxide	30192 Kg
		Stabilizer	816 Kg

RA may take consequential action as per Policy / Procedures

14	Case No.:48/14/87-ALC1/2016	Party Name: NAV AUXICHEM PVT.LTD,	Meet No/Date:15/87-ALC1/2018 28.08.2018	Status: Deferred
	HQ File :01/87/050/00381/AM17/	RLA File :30/24/040/00015/AM17/	Lic.No/Date:3010103816 16.08.2016	
Decision : The Committee observed that firm has not replied to DL issued to them and decided that a final reminder may be issued to the firm by post.				

15	Case No.:2/15/87-ALC1/2016	Party Name: HIGHPOINT TRADELINK PRIVATE LIMITED	Meet No/Date:15/87-ALC1/2018 28.08.2018	Status: Approved
	HQ File :01/87/050/00395/AM17/	RLA File :02/24/040/00110/AM17/	Lic.No/Date:0210206974	


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 Ministry of Commerce & Industry
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 Udyog Bhawan, New Delhi

08.09.2016

Decision : Based on the decision taken in Meeting No.9 of Norms Committee-VII which was held on 31.01.2018, committee decided to approve following norms:-

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Melamine Urea for Maldehyde Resin Powder (SBBR -201 G)	170.100 MT	Melamine	51.03 MT
Melamine Urea for Maldehyde Resin Powder (CH-12M)	25.500 MT	Melamine	7.65 MT
Melamine Urea for Maldehyde Resin Powder (SBMF-101M)	42.600 MT	Melamine	12.78 MT

RA may take consequential action as per Policy / Procedures

Case No.:4/16/87-ALC1/2016	Party Name: G+H LIZ INDIA PRIVATE LIMITED	Meet No/Date:15/87-ALC1/2018 28.08.2018	Status: Approved
HQ File :01/87/050/00531/AM17/	RLA File :03/94/040/00686/AM17/	Lic.No/Date:0310808908 02.11.2016	
16 Decision : The committee heard the representative of the firm Shri Abhishek Khosla, AGM during the Personal Hearing and based on the examination of written submissions of the firm by DIPP, Committee decided to approve ad-hoc norms as applied by the firm. RA may take consequential action as per Policy / Procedures			

Case No.:26/6/87-ALC1/2017	Party Name: LOTUS BRANDING PRIVATE LIMITED	Meet No/Date:15/87-ALC1/2018 28.08.2018	Status: Rejected
HQ File :01/87/050/00412/AM18/	RLA File :32/24/040/00024/AM17/	Lic.No/Date:3210078024 15.11.2016	
17 Decision : The committee noted that a DL was issued to firm on 27.02.2018, which was followed by a reminder on 18.06.2018. However, firm not replied to the DL. Therefore, committee decided to reject the case.			

Case No.:52/16/87-ALC1/2016	Party Name: ESTEEM INDUSTRIES PRIVATE LIMITED	Meet No/Date:15/87-ALC1/2018 28.08.2018	Status: Approved
HQ File :01/87/050/00579/AM17/	RLA File :17/24/040/00165/AM17/	Lic.No/Date:1710006529 04.01.2017	
18 Decision : Based on the examination of the case of firm by Technical Expert (Consultant {DNM}) in File No. 01/87/050/00579/AM17, the Committee decided to approve following ad-hoc norms:			

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PRODUCT-EP-6110 (EO/PO BLOCK COPOLYMER 100%)	1 Kg	ETHYLENE OXIDE	0.1202 Kg
		PROPYLENE OXIDE	0.8455 Kg

Dilip Kumar

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विदेश व्यापार महानिदेशालय/DGFT
वाणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

RA may take consequential action as per Policy / Procedures

19	Case No.:8/6/87-ALC1/2017	Party Name: JINDAL POLY FILMS LTD.	Meet No/Date:15/87-ALC1/2018 28.08.2018	Status: Rejected
	HQ File :01/87/050/00394/AM18/	RLA File :05/23/040/00587/AM17/	Lic.No/Date:0510401990 17.03.2017	
Decision : The committee noted that a DL was issued to firm on 27.02.2018, which was followed by a reminder on 18.06.2018. However, firm not replied to the DL. Therefore, committee decided to reject the case.				

20	Case No.:5/1/87-ALC1/2017	Party Name: WACKER METROARK CHEMICALS PVT LTD	Meet No/Date:15/87-ALC1/2018 28.08.2018	Status: Deferred
	HQ File :01/87/050/00005/AM18/	RLA File :02/24/040/00219/AM17/	Lic.No/Date:0210207478 20.03.2017	
Decision : The Committee considered the case as per agenda and decided to give Personal Hearing to the firm with technical and production persons who are well versed with the				

21	Case No.:20/2/87-ALC1/2017	Party Name: DORF-KETAL CHEMICALS INDIA PVT.LTD.	Meet No/Date:15/87-ALC1/2018 28.08.2018	Status: Deferred
	HQ File :01/87/050/00077/AM18/	RLA File :03/94/040/01179/AM17/	Lic.No/Date:0310812230 30.03.2017	
Decision : The Committee considered the case as per agenda and decided to refer the matter to Technical Expert (Consultant) {DNM}				

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Case No.:19/3/87-ALC1/2017	Party Name: DORF-KETAL CHEMICALS INDIA PVT.LTD.	Meet No/Date:15/87- ALC1/2018 28.08.2018	Status: Approved														
HQ File :01/87/050/00220/AM18/	RLA File :03/94/040/01180/AM17/	Lic.No/Date:0310812319 31.03.2017															
Decision : Based on the examination of the case of firm by Technical Expert (Consultant {DNM}) in File No. 01/87/050/00220/AM17, the Committee decided to approve following ad-hoc norms:																	
<table><tr><th>EXPORT ITEM</th><th>QTY</th><th>IMPORT ITEM</th><th>QTY</th></tr><tr><td rowspan="4">Chemical Name: Polyvinyl Formal, Trade Name: Insoform 5.</td><td rowspan="4">1 Kg</td><td>ACETIC ACID</td><td>0.10 Kg</td></tr><tr><td>POLY VINYL ALCOHOL BP 04 / BP 05 / BP 08</td><td>0.7364 Kg</td></tr><tr><td>POLY VINYL ALCOHOL BF 04 / BF 05 / BF 03</td><td>0.2455 Kg</td></tr><tr><td>Para Formaldehyde 91%/PF 91%</td><td>0.146 Kg</td></tr></table>				EXPORT ITEM	QTY	IMPORT ITEM	QTY	Chemical Name: Polyvinyl Formal, Trade Name: Insoform 5.	1 Kg	ACETIC ACID	0.10 Kg	POLY VINYL ALCOHOL BP 04 / BP 05 / BP 08	0.7364 Kg	POLY VINYL ALCOHOL BF 04 / BF 05 / BF 03	0.2455 Kg	Para Formaldehyde 91%/PF 91%	0.146 Kg
EXPORT ITEM	QTY	IMPORT ITEM	QTY														
Chemical Name: Polyvinyl Formal, Trade Name: Insoform 5.	1 Kg	ACETIC ACID	0.10 Kg														
		POLY VINYL ALCOHOL BP 04 / BP 05 / BP 08	0.7364 Kg														
		POLY VINYL ALCOHOL BF 04 / BF 05 / BF 03	0.2455 Kg														
		Para Formaldehyde 91%/PF 91%	0.146 Kg														
RA may take consequential action as per Policy / Procedures																	

Dilip Kumar

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विदेश व्यापार महानिदेशालय/DGFT
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Ministry of Commerce & Industry
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Udyog Bhawan, New Delhi

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Case No.:2/1/87-ALC1/2017	Party Name: GARWARE POLYESTER LTD.	Meet No/Date:15/87- ALC1/2018 28.08.2018	Status: Approved										
HQ File :01/87/050/00002/AM18/	RLA File :03/94/040/00106/AM18/	Lic.No/Date:0310813151 09.05.2017											
Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. 01/87/050/00002/AM18, the Committee decided to approve following ad-hoc norms:													
<table><tr><td>EXPORT ITEM</td><td>QTY</td><td>IMPORT ITEM</td><td>QTY</td></tr><tr><td rowspan="2">EXTRUSION COATED THERMAL BOPP FILM</td><td rowspan="2">1 Kg</td><td>ETHYLENE VINYL ACETATE</td><td>0.548 Kg</td></tr><tr><td>BOPP FILM</td><td>0.572 Kg</td></tr></table>				EXPORT ITEM	QTY	IMPORT ITEM	QTY	EXTRUSION COATED THERMAL BOPP FILM	1 Kg	ETHYLENE VINYL ACETATE	0.548 Kg	BOPP FILM	0.572 Kg
EXPORT ITEM	QTY	IMPORT ITEM	QTY										
EXTRUSION COATED THERMAL BOPP FILM	1 Kg	ETHYLENE VINYL ACETATE	0.548 Kg										
		BOPP FILM	0.572 Kg										
RA may take consequential action as per Policy / Procedures													
			Status:										

24	Case No.:115/2/87-ALC1/2017	Party Name: MACRO POLYMERS P. LTD.	Meet No/Date:15/87- ALC1/2018 28.08.2018	Status: Deferred
	HQ File :01/87/050/00172/AM18/	RLA File :08/24/040/00011/AM18/	Lic.No/Date:0810140473 12.06.2017	
Decision : The Committee considered the case as per agenda and decided to refer the matter to Technical Expert (Consultant) {DNM}				

25	Case No.:8/5/87-ALC1/2017	Party Name: FPI INDUSTRIES PRIVATE LIMITED	Meet No/Date:15/87- ALC1/2018 28.08.2018	Status: Rejected
	HQ File :01/87/050/00323/AM18/	RLA File :31/83/040/00036/AM18/	Lic.No/Date:3110066783 13.06.2017	
Decision : The committee noted that a DL was issued to firm on 27.02.2018, which was followed by a reminder on 18.06.2018. However, firm not replied to the DL. Therefore, committee decided to reject the case.				

26	Case No.:21/5/87-ALC1/2017	Party Name: DURLAX ARCHTECH PVT LTD.	Meet No/Date:15/87- ALC1/2018 28.08.2018	Status: Rejected
	HQ File :01/87/050/00336/AM18/	RLA File :03/94/040/00262/AM18/	Lic.No/Date:0310814878 27.07.2017	
Decision : The committee noted that a DL was issued to firm on 27.02.2018, which was followed by a reminder on 18.06.2018. However, firm not replied to the DL. Therefore, committee decided to reject the case.				

27	Case No.:1/3/87-ALC1/2017	Party Name: INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:15/87- ALC1/2018 28.08.2018	Status: Deferred
	HQ File :01/87/050/00202/AM18/	RLA File :03/94/040/00202/AM18/	Lic.No/Date:0310814900 28.07.2017	
Decision : The Committee observed that firm has not replied to DL issued to them and decided that a final reminder may be issued to the firm by post.				

Dilip Kumar

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Ministry of Commerce & Industry
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Udyog Bhawan, New Delhi

Case No.:53/5/87-ALC1/2017	Party Name: BULK LIQUID SOLUTIONS PVT LTD	Meet No/Date:15/87-ALC1/2018 28.08.2018	Status: Approved
HQ File :01/87/050/00368/AM18/	RLA File :07/24/040/00152/AM18/	Lic.No/Date:0710112164 20.09.2017	

Decision : The committee considered the case as per agenda and decided to approve following adh-hoc norms :

EXPORT ITEM	QTY	IMPORT ITEM	QTY
ONE LOOP BAGS CONTAINING PP GRANULES 234490 Kgs PLASTIC COLOUR MB 6357 Kgs UV STABILIZER MB 4581 Kgs ENHANCED PE RESIN / LDPE GRANULES / LLDPE GRANULES 89707 Kgs ANTI BLOCK MB 1571 Kgs PPA MB 548 Kgs ETHYLENE VINYL ACETATE CO POLYMER 6183	343437 Number	ENHANCED POLYETHYLENE RESIN / LDPE GRANULES / LLDPE GRANULES ITCHS 39011010 / ITCHS 39019090	94192Kg
		PLASTIC ADDITIVE MASTERBATCH - ANTI BLOCK MASTER BATCH	1650Kg
		PLASTIC ADDITIVE MASTERBATCH - PPA MASTER BATCH	575Kg
		ETHYLENE VINYL ACETATE CO POLYMER	6492Kg
		POLYPROPYLENE GRANULES	246214.5Kg
		PLASTIC COLOUR MASTER BATCH	6675Kg
		U.V. STABILIZER MASTER BATCH	4675Kg

RA may take consequential action as per Policy / Procedures

Case No.:116/10/87-ALC1/2017	Party Name: VISION PRODUCTS (P) LTD	Meet No/Date:15/87-ALC1/2018 28.08.2018	Status: Approved
HQ File :01/87/050/00606/AM18/	RLA File :34/24/040/00213/AM18/	Lic.No/Date:3410043634 14.11.2017	

Decision : Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. 01/87/050/00606/AM18, the Committee decided to approve following ad-hoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
POLYESTER RESIN SOLUTION 8151{65+1%Resion Content)	100 Kg	MPDIOL	35.50 Kg
		Phthalic Anhydride	14.50 Kg
		Adipic Acid	23 Kg
		C-9 Solvent	35.40 Kg

RA may take consequential action as per Policy / Procedures

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वाणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
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Udyog Bhawan, New Delhi

Case No.:51/10/87-ALC1/2017	Party Name: ACG PHARMAPACK PVT LTD	Meet No/Date:15/87- ALC1/2018 28.08.2018	Status: Approved
HQ File :01/87/050/00541/AM18/	RLA File :03/94/040/00636/AM18/	Lic.No/Date:0310817070 15.11.2017	

Decision : Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. 01/87/050/00541/AM18, the Committee decided to approve following ad-hoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
ACLAR LAMINATED PVC FILM	1 Kg	Aclar Film	0.2629 kg
		Adhesive 444 A	0.0230 Kg
		Adhesive CR 7103	0.0020 Kg
		PVC Resin	0.6496 Kg
		Plasticizer Expoxidised Soya bean oil	0.0431 Kg
		Pigment(Ultra marine blue)	0.0035 kg
		PVC Stabiliser (Octyl tin)	0.0235 kg
		PVC Processing aid(Acrylic base)	0.0125 Kg
		PVC Impact Modifier(Acrylic Copolymer)	0.0799 Kg
		Lubricant (Synthetic Wax)	0.0096 Kg

RA may take consequential action as per Policy / Procedures

Case No.:115/10/87-ALC1/2017	Party Name: VISION PRODUCTS (P) LTD	Meet No/Date:15/87- ALC1/2018 28.08.2018	Status: Approved
HQ File :01/87/050/00605/AM18/	RLA File :34/24/040/00212/AM18/	Lic.No/Date:3410043637 15.11.2017	

Decision : Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. 01/87/050/00174/AM17, the Committee decided to approve following ad-hoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Alkyd Resin-VLK 3070 (70%)	100 Kg	Pentaerythritol	18.30 Kg
		Phthalic Anhydride	27.07 Kg

RA may take consequential action as per Policy / Procedures

Case No.:117/10/87-ALC1/2017	Party Name: VISION PRODUCTS (P) LTD	Meet No/Date:15/87- ALC1/2018 28.08.2018	Status: Approved
HQ File :01/87/050/00607/AM18/	RLA File :34/24/040/00214/AM18/	Lic.No/Date:3410043638 15.11.2017	

Decision : Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. 01/87/050/00607/AM18, the Committee decided to approve following ad-hoc norms:

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 विदेश व्यापार महानिदेशालय/DGFT
 वाणिज्य एवं उद्योग मंत्रालय
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 Udyog Bhawan, New Delhi

EXPORT ITEM	QTY	IMPORT ITEM	QTY
POLYESTER RESIN SOLUTION 8152 - B	100 Kg	Neo Pentyl Glycol	4.00 Kg
		MPDIOL	30.00 Kg
		Phthalic Anhydride	18.00 Kg
		Adipic Acid	21.00 Kg
		C-10	35.20 Kg

RA may take consequential action as per Policy / Procedures

Case No.:76/10/87-ALC1/2017	Party Name: ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:15/87-ALC1/2018 28.08.2018	Status: Approved
HQ File :01/87/050/00566/AM18/	RLA File :03/95/040/00695/AM18/	Lic.No/Date:0310817238 23.11.2017	

Decision : Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. 01/87/050/00566/AM18, the Committee decided to approve following ad-hoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
SILICON RUBBER SHEETS	80000 Kg	SILICON SYNTHETIC RUBBER	86880 Kg
		PEROXIDE : PERKADOX	2000 Kg

RA may take consequential action as per Policy / Procedures

Case No.:8/1/87-ALC1/2018	Party Name: SPECIALTY POLYFILMS (INDIA) PVT. LTD.	Meet No/Date:15/87-ALC1/2018 28.08.2018	Status: Approved
HQ File :01/87/050/00008/AM19/	RLA File :03/95/040/00743/AM18/	Lic.No/Date:0310818274 05.01.2018	

Decision : The committee considered the case as per agenda and decided to approve following ad-hoc noc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
POLYPROPYLENE PROTECTIVE FILM (PROPYLENE COPOLYMER BASED)	100000 Kg	ENHANCED POLYETHYLENE RESIN / LLDPE GRANULES	42000 Kg
		LDPE GRANULES	3195.7 Kg
		POLYPROPYLENE GRANULES	38804.3 Kg
		PROPYLENE COPOLYMER	21000 Kg

RA may take consequential action as per Policy / Procedures

Case No.:40/7/87-ALC1/2018	Party Name: THERMO POLYMERS PRIVATE LIMITED	Meet No/Date:15/87-ALC1/2018 28.08.2018	Status: Approved
HQ File	RLA File	Lic.No/Date:0910065843	

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वाणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
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Udyog Bhawan, New Delhi

:01/87/050/00119/AM19/ :09/24/040/00482/AM18/ 05.01.2018

Decision : Based on the examination of the case of firm by Technical Expert (Consultant {DNM}) in File No. 01/87/050/00119/AM17, the Committee decided to approve following ad-hoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PVC COMPOUND FR PVC ST2	33740 Kg	POLY VINLY CHLORIDE RESINS	14940.070 Kg
		DIOCTYL PHTHALATE	3441.480 Kg
PVC COMPOUND FRLS 105 DIG	62128 Kg	POLY VINYL CHLORIDE RESINS	27336.320 Kg
		ALUMINIUM HYDROXIDE (MARTINAL-104 LEO)	16153.280 Kg
PVC COMPOUND FR PVC ST2	27304 Kg	POLY VINYL CHLORIDE RESINS	12013.760 Kg
		DIOCTYL PHTHALATE	2785.008 Kg
PVC COMPOUND FRLS 105 DIG	39453 Kg	POLY VINYL CHLORIDE RESINS	17359.320Kg
		ALUMINIUM HYDROXIDE (MARTINAL-104 LEO)	10257.780Kg

RA may take consequential action as per Policy / Procedures

36	Case No.:9/1/87-ALC1/2018	Party Name: NAVNEET EDUCATION LIMITED	Meet No/Date:15/87-ALC1/2018 28.08.2018	Status: Deferred
	HQ File :01/87/050/00009/AM19/	RLA File :03/95/040/00763/AM18/	Lic.No/Date:0310818339 09.01.2018	
Decision : The Committee observed that firm has not replied to DL issued to them and decided that a final reminder may be issued to the firm by post.				

37	Case No.:45/1/87-ALC1/2018	Party Name: PRISTINE MELAMINE LLP	Meet No/Date:15/87-ALC1/2018 28.08.2018	Status: Deferred
	HQ File :01/87/050/00045/AM19/	RLA File :34/24/040/00283/AM18/	Lic.No/Date:3410043793 10.01.2018	
Decision : The Committee observed that firm has not replied to DL issued to them and decided that a final reminder may be issued to the firm by post.				

may be issued to the firm by post.

38	Case No.:19/1/87-ALC1/2018	Party Name: KLJ POLYMERS AND CHEMICALS LTD	Meet No/Date:15/87- ALC1/2018 28.08.2018	Status: Approved				
	HQ File :01/87/050/00019/AM19/	RLA File :05/23/040/00425/AM18/	Lic.No/Date:0510405502 02.02.2018					
Decision : The committee considered the case as per agenda and decided to approve following ad-hoc noc norms:								
<table><tr><td>EXPORT ITEM</td><td>QTY</td><td>IMPORT ITEM</td><td>QTY</td></tr></table>					EXPORT ITEM	QTY	IMPORT ITEM	QTY
EXPORT ITEM	QTY	IMPORT ITEM	QTY					

Dilip Kumar

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उप महानिदेशक विदेश व्यापार/Dy. DGFT
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Udyog Bhawan, New Delhi

ELASTOMER COMPOUND	300000 Kg	STYRENE BUTADIENE STYRENE	244976.8 Kg
		SYNTHETIC RUBBER (GRADE: RB 840) (GRADE: RB 840)	24468.2 Kg
		STYRENE ETHYLENE BUTADIENE STYRENE	36555 Kg
RA may take consequential action as per Policy / Procedures			

39	Case No.:35/1/87-ALC1/2018	Party Name: SNR RECLAMATIONS PVT.LTD;	Meet No/Date:15/87- ALC1/2018 28.08.2018	Status: Deferred
	HQ File :01/87/050/00035/AM19/	RLA File :30/24/040/00017/AM18/	Lic.No/Date:3010104230 05.02.2018	
	Decision : The Committee considered the case as per agenda and decided to call from the firm the No objection Certificate issued by Ministry of Environment and Forest along with a sheet in tabular form indicating the NOC granted by MOEF as well as utilization of imported used butyl rubber tube scrap in Advance Authorizations and Restricted Import Licenses for the last three years.			

40	Case No.:19/7/87-ALC1/2018	Party Name: ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:15/87- ALC1/2018 28.08.2018	Status: Deferred
	HQ File :01/87/050/00098/AM19/	RLA File :03/95/040/00966/AM18/	Lic.No/Date:0310819010 08.02.2018	
	Decision : The committee considered the case as per agenda and decided to refer the matter to DIPP			

41	Case No.:25/1/87-ALC1/2018	Party Name: SWASTIK POLYMERS	Meet No/Date:15/87- ALC1/2018 28.08.2018	Status: Deferred
	HQ File :01/87/050/00025/AM19/	RLA File :05/24/040/00572/AM18/	Lic.No/Date:0510405616 12.02.2018	
	Decision : The Committee observed that firm has not replied to DL issued to them and decided that a final reminder may be issued to the firm by post.			

42	Case No.:33/1/87-ALC1/2018	Party Name: AMITEK INFRA PVT LTD	Meet No/Date:15/87- ALC1/2018 28.08.2018	Status: Deferred
	HQ File :01/87/050/00033/AM19/	RLA File :13/24/040/00060/AM18/	Lic.No/Date:1310048872 12.02.2018	
	Decision : The Committee observed that firm has not replied to DL issued to them and decided that a final reminder may be issued to the firm by post.			

43	Case No.:24/1/87-ALC1/2018	Party Name: MARUTI TECHNO RUBBER PVT.LTD.	Meet No/Date:15/87- ALC1/2018	Status: Deferred
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Dilip Kumar

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Udyog Bhawan, New Delhi

HQ File :01/87/050/00024/AM19/	RLA File :05/24/040/00568/AM18/	28.08.2018	
		Lic.No/Date:0510405625 13.02.2018	
Decision : The Committee observed that firm has not replied to DL issued to them and decided that a final reminder may be issued to the firm by post.			

may be issued to

Case No.: 20/1/87-ALC1/2018	Party Name: KLJ POLYMERS AND CHEMICALS LTD	Meet No/Date:15/87- ALC1/2018 28.08.2018	Status: Approved														
HQ File :01/87/050/00020/AM19/	RLA File :05/23/040/00461/AM18/	Lic.No/Date:0510405712 26.02.2018															
Decision : The committee considered the case as per agenda and decided to approve following ad-hoc noc norms:																	
44	<table><tr><th>EXPORT ITEM</th><th>QTY</th><th>IMPORT ITEM</th><th>QTY</th></tr><tr><td rowspan="4">PVC COMPOUND (COMPACT GRADE)</td><td rowspan="4">600000 Kg</td><td>PVC RESINS</td><td>345000 Kg</td></tr><tr><td>PHTHALATE PLASTICIZERS</td><td>230400 Kg</td></tr><tr><td>CALCIUM CARBONATE</td><td>30000 Kg</td></tr><tr><td>PVC STABILIZER</td><td>600 Kg</td></tr></table>			EXPORT ITEM	QTY	IMPORT ITEM	QTY	PVC COMPOUND (COMPACT GRADE)	600000 Kg	PVC RESINS	345000 Kg	PHTHALATE PLASTICIZERS	230400 Kg	CALCIUM CARBONATE	30000 Kg	PVC STABILIZER	600 Kg
	EXPORT ITEM	QTY	IMPORT ITEM	QTY													
	PVC COMPOUND (COMPACT GRADE)	600000 Kg	PVC RESINS	345000 Kg													
			PHTHALATE PLASTICIZERS	230400 Kg													
			CALCIUM CARBONATE	30000 Kg													
PVC STABILIZER			600 Kg														
RA may take consequential action as per Policy / Procedures																	

Case No.: 23/7/87-ALC1/2018	Party Name: ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:15/87-ALC1/2018 28.08.2018	Status: Deferred
45 HQ File :01/87/050/00102/AM19/	RLA File :03/95/040/01082/AM18/	Lic.No/Date:0310819848 15.03.2018	
Decision : The committee considered the case as per agenda and decided to refer the matter to DIPP			

Case No.: 24/7/87-ALC1/2018	Party Name: ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:15/87-ALC1/2018 28.08.2018	Status: Deferred
46 HQ File :01/87/050/00103/AM19/	RLA File :03/95/040/01083/AM18/	Lic.No/Date:0310819871 16.03.2018	
Decision : The committee considered the case as per agenda and decided to refer the matter to DIPP			

Case No.: 25/7/87-ALC1/2018	Party Name: ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:15/87-ALC1/2018 28.08.2018	Status: Deferred
47 HQ File :01/87/050/00104/AM19/	RLA File :03/95/040/01085/AM18/	Lic.No/Date:0310819867 16.03.2018	
Decision : The committee considered the case as per agenda and decided to refer the matter to DIPP			

Case No.: 24/2/87-ALC1/2018	Party Name: SOLVAY SPECIALITIES INDIA PVT.LTD.	Meet No/Date:15/87-ALC1/2018	Status: Deferred
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HQ File :01/87/050/00070/AM19/	RLA File :03/95/040/01109/AM18/	28.08.2018	
		Lic.No/Date:0310820248	
		04.04.2018	

Decision : The Committee observed that firm has not replied to DL issued to them and decided that a final reminder may be issued to the firm by post.

Case No.: 11/12/87-ALC1/2018	Party Name: ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:15/87-ALC1/2018 28.08.2018	Status: Approved
HQ File :01/87/050/00230/AM19/	RLA File :03/95/040/00025/AM19/	Lic.No/Date:0310820535 19.04.2018	

Decision : Based on the technical comments of DIPP furnished vide Letter No. 7/127/2018-TSW date 03.07.2018, the Committee approved following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	Quantity required per unit of finished goods
SYNTHETIC RUBBER BASED COMPOUNDED SHEETS	100000Kg	SYNTHETIC RUBBER CSM	0.280
		SYNTHETIC RUBBER HALO BUTYL	0.280
		MAGNESIUM OXIDE	0.045
		CARBON BLACK	0.156
		PLASTICIZER : EASTMAN 168	0.160
		ACCELERATOS CSB	0.012
		ANTIOXIDANT, KUMANOX 13 (6 PPD)	0.015
		RETARDER PVI	0.012
		ZINC OXIDE	0.021

Note : There should be a value cap on Rubber Chemical as per General Noe-8 of Handbook of Procedure Volume-II

RA may take consequential action as per Policy / Procedures.

Case No.: 12/12/87-ALC1/2018	Party Name: ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:15/87-ALC1/2018 28.08.2018	Status: Approved
HQ File :01/87/050/00231/AM19/	RLA File :03/95/040/00027/AM19/	Lic.No/Date:0310820534 19.04.2018	

Decision : Based on the technical comments of DIPP furnished vide Letter No. 7/127/2018-TSW date 03.07.2018, the Committee approved following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	Quantity required per unit of finished goods
RUBBER COMPOUNDED SHEETS	300000Kg	NATURAL RUBBER	0.180
		EPDM RUBBER	0.395

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	ZINC OXIDE	0.027
	ANTIOXIDANT, KUMANOX5010IONOL LC	0.012
	ACCELERATOS	0.035
	RETARDER PVI	0.011
	CARBON BLACK	0.195
	RUBBER PROCESSING OIL	0.025
	BONDING AGENT LIKE SI-69	0.010
Note : There should be a value cap on Rubber Chemical as per General Noe-8 of Handbook of Procedure Volume-II		
RA may take consequential action as per Policy / Procedures.		

RA may take

Case No.:13/12/87-ALC1/2018	Party Name: ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:15/87-ALC1/2018 28.08.2018	Status: Approved
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HQ File :01/87/050/00232/AM19/	RLA File :03/95/040/00030/AM19/	Lic.No/Date:0310820533 19.04.2018
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Decision : Based on the technical comments of DIPP furnished vide Letter No. 7/127/2018-TSW date 27.08.2018, the Committee approved following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	Quantity required per unit of finished goods
NR/SBR RUBBER COMPOUNDED SHEETS	300000Kg	NATURAL RUBBER	0.225
		SYNTHETIC RUBBER SBR	0.225
		ZINC OXIDE ACTIVE C-30	0.034
		CARBON BLACK	0.160
		ANTIOXIDANT, KUMANOX-13(6PPD)	0.012
		ACCELERATOS	0.0012
		RETARDER PVI	0.008
		RUBBER PROCESSING OIL	0.040

Note : There should be a value cap on Rubber Chemical as per General Noe-8 of Handbook of Procedure Volume-II

RA may take consequential action as per Policy / Procedures.

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Case No.:3/8/87-ALC1/2018	Party Name: WACKER METROARK CHEMICALS PVT LTD	Meet No/Date:15/87-ALC1/2018 28.08.2018	Status: Deferred
HQ File :01/87/050/00124/AM19/	RLA File :02/24/040/00003/AM19/	Lic.No/Date:0210208362 25.04.2018	
Decision : The Committee considered the case as per agenda and decided to give Personal Hearing to the firm with technical and production persons who are well versed with the technical issues.			

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Udyog Bhawan, New Delhi

53	Case No.:4/8/87-ALC1/2018	Party Name: WACKER METROARK CHEMICALS PVT LTD	Meet No/Date:15/87- ALC1/2018 28.08.2018	Status: Deferred
	HQ File :01/87/050/00125/AM19/	RLA File :02/24/040/00004/AM19/	Lic.No/Date:0210208363 25.04.2018	
Decision : The Committee considered the case as per agenda and decided to give Personal Hearing to the firm with technical and production persons who are well versed with the technical issues.				

54	Case No.:14/12/87-ALC1/2018	Party Name: ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:15/87- ALC1/2018 28.08.2018	Status: Approved
	HQ File :01/87/050/00233/AM19/	RLA File :03/95/040/00049/AM19/	Lic.No/Date:0310820731 01.05.2018	
Decision : Based on the technical comments of DIPP furnished vide Letter No. 7/127/2018-TSW date 03.07.2018, the Committee approved following adhoc norms:				

EXPORT ITEM	QTY	IMPORT ITEM	Quantity required per unit of finished goods
RUBBER FLOOR COVERINGS & MATS	300000Kg	NATURAL RUBBER	0.205
		SYNTHETIC RUBBER SBR	0.205
		ZINC OXIDE ACTIVE C-30	0.021
		CARBON BLACK	0.160
		ANTIOXIDANT 6 PPD	0.016
		ACCELERATOS CBS	0.018
		RETARDER PVI CBS	0.012

Note : There should be a value cap on Rubber Chemical as per General Noe-8 of Handbook of Procedure Volume-II

RA may take consequential action as per Policy / Procedures.

55	Case No.:40/10/87-ALC1/2018	Party Name: VISHAKHA POLYFAB P.LTD	Meet No/Date:15/87- ALC1/2018 28.08.2018	Status: Approved
	HQ File :01/87/050/00179/AM19/	RLA File :08/24/040/00017/AM19/	Lic.No/Date:0810142530 08.05.2018	
Decision : The committee considered the case as per agenda and decided to approve following ad-hoc noc norms:				
	EXPORT ITEM	QTY	IMPORT ITEM	QTY
	Multi Layer Co-Extruded Plastic Pouch (Packing Material)	600 MT	Nylon 6 Chips	68.8 MT
			Enhanced Polyethylene Resin / Exceed	143.5 MT
			Low-Density Polyethylene (LDPE)	287 MT

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		LD150AC/LOTRENEFE8004/ LOTRENEFE8000/ LOTRENEFE3000/LOTRENEFB3003/ LOTRENEFD0274/ LOTRENEFD0270/312E/LD150BW/ LUPOLENE246E	
		Maleic Anhydride Modified linear Low Density Polyethylene	57.4 M
		Retain TM 2000 Recycle Compatibilizer	57.4 MT
		Linear Low Density Polyethylene (LLDPE)	45.9 MT
RA may take consequential action as per Policy / Procedures			

Case No.:41/10/87-ALC1/2018	Party Name: VISHAKHA POLYFAB P.LTD	Meet No/Date:15/87- ALC1/2018 28.08.2018	Status: Approved
HQ File :01/87/050/00180/AM19/	RLA File :08/24/040/00018/AM19/	Lic.No/Date:0810142531 08.05.2018	

Decision : The committee considered the case as per agenda and decided to approve following ad-hoc noc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Multi Layer Co-Extruded Plastic Roll (Plain)	200 MT	Nylon 6 Chips	22.96 MT
		Enhanced Polyethylene Resin / Exceed	47.83 MT
		Low-Density Polyethylene (LDPE) LD150AC/LOTRENEFE8004/ LOTRENEFE8000/ LOTRENEFE3000/LOTRENEFB3003/ LOTRENEFD0274/ LOTRENEFD0270/312E/LD150BW/ LUPOLENE246E	95.65 MT
		Maleic Anhydride Modified linear Low Density Polyethylene	19.13 MT
		Retain TM 2000 Recycle Compatibilizer	19.13 MT
		Linear Low Density Polyethylene (LLDPE)	15.30 MT

RA may take consequential action as per Policy / Procedures

Case No.:32/12/87-ALC1/2018	Party Name: MACRO POLYMERS P. LTD.	Meet No/Date:15/87- ALC1/2018 28.08.2018	Status: Deferred
HQ File :01/87/050/00251/AM19/	RLA File :08/24/040/00280/AM18/	Lic.No/Date:0810142574 10.05.2018	
Decision : The Committee considered the case as per agenda and decided to refer the matter to Technical Expert (Consultant) {DNM}			

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58	Case No.:32/10/87-ALC1/2018	Party Name: MACRO POLYMERS P. LTD.	Meet No/Date:15/87-ALC1/2018 28.08.2018	Status: Deferred
	HQ File :01/87/050/00171/AM19/	RLA File :08/24/040/00335/AM18/	Lic.No/Date:0810142599 15.05.2018	
Decision : The Committee considered the case as per agenda and decided to refer the matter to Technical Expert (Consultant) {DNM}				

(Consultant) {DNM}

Case No.:36/12/87-
ALC1/2018

Party Name: METRO TYRES
LIMITED

Meet No/Date:15/87-
ALC1/2018
28.08.2018

Status: Approved

HQ File
:01/87/050/00255/AM19/

RLA File
:30/24/040/00012/AM19/

Lic.No/Date:3010104364
15.06.2018

Decision : Based on the technical comments of DIPP furnished vide Letter No. 7/232/2016-TSW, the Committee approved following adhoc norms:

EXPORT ITEM	Total QTY	IMPORT ITEM	Quantity recommended per 1 MT of export item.
SPECIAL SYNTHETIC RUBBER COMP.BLENDED BICYCLE HIGH SPEED TUBES	405 MT	1. Natural Rubber	0.397 MT
		2. Synthetic Rubber (PBR)	0.1 MT
		3. Synthetic Rubber (SBR-1502)	0.1 MT
		4. Carbon Black N-330,N-550,N-660	0.183 MT
		5. Rubber Chemicals (Antioxidents)	9.5MT(Items 5&6 together upto 7% of FOB value)
		6. Rubber Chemicals (Accelerators)	9.5MT(Items 5&6 together upto 7% of FOB value)
		7. Zinc Ingot (99.95% Purity)	0.03116MT
		8. Brass Scrap	0.038MT

RA may take consequential action as per Policy / Procedures.

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Case No.:26/12/87-ALC1/2018	Party Name: JK TYRE AND INDUSTRIES LIMITED	Meet No/Date:15/87-ALC1/2018 28.08.2018	Status: Approved
HQ File :01/87/050/00245/AM19/	RLA File :05/23/040/00130/AM19/	Lic.No/Date:0510407034 02.07.2018	

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Decision : Based on the technical comments of DIPP furnished vide Letter No. 7/153/2018-TSW date 08.08.2018, the Committee approved following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	Quantity for 100 Kg
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STEEL RADIAL PASSENGER CAR TYRES (TUBELESS) REINFORCED WITH POLYESTER TYRE CORD FABRIC TUBELESS TYRES FOR PASSENGER CAR APPLICATIONS	890990 Kg	NATURAL RUBBER	18.91 Kg
		SYNTHETIC RUBBER- PBR	6.03 Kg
		SYNTHETIC RUBBER- SBR 1502	14.73 Kg
		CHLOROBUTYL RUBBER	5.32 Kg
		CARBON BLACK	27.75 Kg
		DIPPED POLYESTER TYRE CORD FABRIC	4.05 Kg
		NYON TYRE CORD WARPSHEET (UNDIPPED)	0.49 Kg
		BEAD WIRE	3.69 Kg
		STEEL TYRE CORD	6.62 Kg
		RUBBER CHEMICALS - Antioxidants,	0.475 Kg
		RUBBER CHEMICALS - Retarder PVI	0.475 Kg
		ZINC OXIDE	1.39 Kg
Note : There should be a value cap on Rubber Chemical as per General Noe-8 of Handbook of Procedure Volume-II			
RA may take consequential action as per Policy / Procedures.			

RA may take consequential

Case No.:1/15/87-ALC1/2018	Party Name: RESPONSIVE INDUSTRIES LTD	Meet No/Date:15/87-ALC1/2018 28.08.2018	Status: Approved
HQ File :01/87/050/00297/AM19/	RLA File :03/95/040/00386/AM19/	Lic.No/Date:0310822764 01.08.2018	

61 **Decision :** The committee considered the case as per agenda and decided to approve following adhoc-norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
ARTICLES MADE OF PVC RESINS	5000 MT	PVC RESIN	4850 MT
		PLASTICIZER (DINP)	400 MT

RA may take consequential action as per Policy / Procedures

Meeting ended with a vote of thanks to the Chair.

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